

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 248
(IB)-3013(ND)2019

IN THE MATTER OF:

M/s. Reach International

... **Applicant/Petitioner**

Vs.

M/s. Altech Infrastructure (P) Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 07.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocate Anmol Gill (Proxy)- For CD

ORDER

Renotify this case on 26.04.2021


(T.S. SINGH)
COURT OFFICER